

**CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00906/2019

DATED THIS THE 12<sup>th</sup> DAY OF MARCH 2021

**CORAM:**

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

Parvez Ahmed Mansuri,  
Aged 44 years,  
S/o Sri.Mohd.Islam Mansuri,  
Technician Gr.III,  
Rail Wheel Factory  
Yelahanka  
Bangalore. 560064.

.....Applicant

(By Advocate Shri P.A.Kulkarni)

Vs.

1.The General Manager,  
Rail Wheel Factory  
Yelahanka  
Bangalore. 560064.

2.Principal Chief Personnel Officer,  
Personnel Office,  
Office of General Manager  
Rail Wheel Factory  
Yelahanka  
Bangalore. 560064

..Respondents

**ORDER (ORAL)**

**Per: SURESH KUMAR MONGA, MEMBER (J):**

The applicant who has been working as Helper since the year 1996 with the South Western Railway, Hubli has invoked the jurisdiction of this Tribunal under Section 19 of the Administrative Tribunals Act,

1985 making therein a prayer for issuance of a direction to consider his claim for out of turn promotion with reference to his outstanding achievement in Boxing event at the V National Games, Manipur held in the month of February 1999.

2. Shri Kulkarni, learned counsel for the applicant at the very outset submitted that pursuant to applicant's representation, the Chief Workshop Engineer Wheels, finding the applicant eligible for out of turn promotion, has made recommendations to the higher authorities. However, no decision has been taken pursuant to said recommendations upto now.

3. Learned Counsel further submitted that the applicant will be satisfied if a direction is issued to respondents to take a decision pursuant to recommendations dated 9.12.2016 made by the Chief Workshop Engineer Wheels within a time frame.

4. Keeping in view the aforesaid limited prayer made by learned Counsel for the applicant, we deem it appropriate to dispose of the present original application at the admission stage itself without entering into the merits of the case.

5. Accordingly, the original application is disposed of with a direction to General Manager, Railway Wheels Factory, Bangalore to take a decision with regard to applicant's case for out of turn promotion pursuant to recommendations dated 9.12.2016 made by the Chief Workshop Engineer Wheels and pass a reasoned and speaking order in accordance with the policy guidelines prevalent in the respondents' organisation. Before taking such a decision, the applicant shall also be afforded an opportunity of hearing. The whole exercise shall be

undertaken within a period of two months from the date of receipt of a certified copy of this order.

6. Ordered accordingly.
7. There shall be no orders so as to costs.

(RAKESH KUMAR GUPTA)  
MEMBER (A)

bk

(SURESH KUMAR MONGA)  
MEMBER (J)